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that in order to encourage new and potential entrepreneurs to launch industrial ventures, financial institutions have been supporting Entrepreneurship Development Programmes (EDPs). The assistance granted by IDBI for EDPs during the last 3 years is as under:—

Year (July-June)				Assistance granted (Rs. in Lakhs)		No. of EDPs Conducted	No. of Entre- preneurs trained
1983-84	•	•	•	•	21.90	110	2500
1984-85	•.	• .			45.70	80	2200
1985-86	•	•	• ·	•	60.83	143	4000

I.D.B.I. also provides assistance to the new and first generation entrepreneurs through its seed capital scheme and special capital scheme. The State-wise details of assistance granted by IDBI during the last 3 years under these schemes are as in the Statements I and II. (See Appendix CXL, Annexure Nos. 73 and 74.]

(c) As the assistance is granted through the primary lending agencies, data regarding the status of the project implementation, net value added, sales and employment creation are not readily available with IDBI.

Exemption to Shri Madhavrao Scindia under FERA

1970. SHRI SHANKER SINH VAGHELA: Will the Minister of FINANCE be pleased to state:

(a) whether Government have ex empted Shri Madhavrao Scindia and his family members from the provisions of Section 19 of the FERA for their holdings in UK as reported in the Illustrated Weekly of August 10—16, 1986 issue; and

(b) if so, what are the reasons for granting such exemption?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI); (a) No. Sir. (b) Does not arise.

Display of corned beef at HarareAgricultural Show.

1971. SHRI KRISHNA KUMAR BIRLA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that at the Indian Pavilion at Harare Agricultural Show, which won the first prize recently, corned beef wag also put on display;

(b) whether before taking a decision to display corned beef at the Indian Pavilion, Government had considered the likelihood of its hurting the religious feelings of Hindus everywhere; and

(c) if so, under what circumstances the decision to display corned beef at the Indian Pavilion was taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DASMUNSHI): (a) to (c) Under the present export licen sing policy, export of buffalo meat is allowed. The item displayed at the Harare Agricultural Show was buffalo meat. It may, however, be stated that under the present policy, export of beef, which denotes meat of bovine origin other than buffalo, is banned.